

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 6133**

**TO BE ANSWERED ON THE 11<sup>TH</sup> APRIL, 2017/ CHAITRA 21, 1939 (SAKA)**

**CRIME AGAINST SC/ST/MINORITY COMMUNITIES**

**6133. SHRI TATHAGATA SATPATHY:  
SHRI E.T. MOHAMMED BASHEER:  
SHRIMATI SAVITRI THAKUR:  
SHRI HARINDER SINGH KHALSA:  
SHRI DILIPKUMAR MANSUKHLAL GANDHI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether instances of discrimination and crime/atrocities against SC/ST Communities and other minorities are on the rise in the country;**

**(b) if so, the details thereof indicating the total number of such cases reported, cases solved/unsolved, persons arrested, action taken against the guilty and conviction rate achieved separately during each of the last three years and the current year, crime, gender and State-wise including Maharashtra;**

**(c) whether the Government has identified the reasons behind such increase and if so, the details thereof;**

**(d) whether the Government is aware that there are several cases pending in different States under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, if so, the details thereof and the reaction of the Government in this regard;**

**(e) Whether the Government has set up any special courts under the said Act for speedy trial of such cases;**

**(f) if so, the details thereof and the total number of said courts set in the country, State-wise; and**

**(g) The other measures taken by the Government to check such cases and ensure the safety and security of SCs/STs and minorities including the details of advisories issued to the State Governments and Police Departments in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): As per the information provided by the National Crime Records Bureau (NCRB), Crime-head-wise and State/UT-wise data for Scheduled Caste and Scheduled Tribes Community during the years 2013, 2014 and 2015 is enclosed as Annexure – I, IA, II& IIA respectively.**

**NCRB has started collecting data gender-wise under crimes against Scheduled Castes (SCs) and Scheduled Tribes (STs) since 2014. As per available data, State/UT-wise & gender-wise such data during 2014 and 2015 is enclosed as Annexure – III. Data relating to minority is not maintained separately by NCRB.**

**(d): As per available information, State/UT-wise data relating to the cases pending for trial under atrocities against SCs and STs at the end of 2015 is enclosed as Annexure – IV.**

**For speedy trial of cases, section 14 of the PoA Act as amended provides for specification of Session Court of District as a Special Court, as well as establishment of Exclusive Special Courts.**

**(e) & (f): As per available information, 194 Exclusive Special Courts have been set up by fourteen States.**

**(g): As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of all crimes, within their jurisdiction, lies with the State Governments/ Union Territory Administrations. However, Ministry of Home Affairs has issued advisories which are available at [www.mha.nic.in](http://www.mha.nic.in).**

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CRIME-HEAD-WISE CASES REGISTERED(CR), PERSONS ARRESTED(PAR), CASES CHARGESHEETED(CS), CASES IN WHICH CHARGESHEET NOT LAID BUT FINAL REPORT SUBMITTED AS TRUE (CASES UNSOLVED) (CUS), PERSONS CHARGESHEETED(PCS), CASES CONVICTED(CV), CONVICTION RATE (CVR) AND PERSONS CONVICTED (PCV)  
UNDER CRIME AGAINST PERSONS BELONGING TO SCHEDULED CASTES (SCs) DURING 2013-2015

SL	Crime Head	2013								2014								2015							
		CR	PAR	CS	CUS	PCS	CV	CVR	PCV	CR	PAR	CS	CUS	PCS	CV	CVR	PCV	CR	PAR	CS	CUS	PCS	CV	CVR	PCV
1	Protection of Civil Rights Act, 1955	62	90	44	8	109	9	8.8	21	101	166	77	1	155	3	5.2	6	106	128	78	2	107	3	4.8	3
2	Total of SC/ST (Prevention of Atrocities) Act	39346	69960	26226	2944	60418	4325	23.8	8698	40300	70849	29327	2644	61844	4716	28.4	9993	38564	68173	26958	1868	59727	4119	27.2	8841
3	IPC in which SC/ST (Prevention of Atrocities) Act not applied	-	-	-	-	-	-	-	-	6511	7825	4647	179	7214	354	36.3	526	6009	7220	4626	115	6756	559	32.0	769
4	Other SLL Crime against SCs	-	-	-	-	-	-	-	-	152	191	112	6	161	29	56.9	37	324	333	190	43	290	21	35.6	43
	<b>Total Crimes against SCs</b>	<b>39408</b>	<b>70050</b>	<b>26270</b>	<b>2952</b>	<b>60527</b>	<b>4334</b>	<b>23.8</b>	<b>8719</b>	<b>47064</b>	<b>79031</b>	<b>34163</b>	<b>2830</b>	<b>69374</b>	<b>5102</b>	<b>28.8</b>	<b>10562</b>	<b>45003</b>	<b>75854</b>	<b>31852</b>	<b>2028</b>	<b>66880</b>	<b>4702</b>	<b>27.6</b>	<b>9656</b>

Source: Crime in India

Note: - data not collected separately.

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Note: Total crimes includes cases of atrocities ( cases of IPC along with the SC/ST (Prevention of Atrocities) Act) and non-atrocities cases (which includes cases under the Protection of Civil Rights Act, section of IPC without SC/ST (Prevention of Atrocities) Act and cases reported under other Special & Local Laws (SLL))

**CRIME-HEAD-WISE CASES REGISTERED(CR), PERSONS ARRESTED(PAR), CASES CHARGESHEETED(CS), CASES IN WHICH CHARGESHEET NOT LAID BUT FINAL REPORT SUBMITTED AS TRUE (CASES UNSOLVED) (CUS), PERSONS CHARGESHEETED(PCS), CASES CONVICTED(CV), CONVICTION RATE (CVR) AND PERSONS CONVICTED (PCV) UNDER CRIME AGAINST PERSONS BELONGING TO SCHEDULED TRIBES (STs) DURING 2013-2015**

SL	Crime Head	2013								2014								2015							
		CR	PAR	CS	CUS	PCS	CV	CVR	PCV	CR	PAR	CS	CUS	PCS	CV	CVR	PCV	CR	PAR	CS	CUS	PCS	CV	CVR	PCV
1	Protection of Civil Rights Act, 1955	25	49	15	0	40	0	0.0	0	1	1	11	0	10	1	16.7	1	1	0	0	0	0	0	-	0
2	Total of SC/ST (Prevention of Atrocities) Act	6768	9226	4721	289	8924	534	16.4	1100	6826	10256	5189	170	9798	994	30.9	1573	6275	8562	4407	118	8344	683	19.8	1014
3	IPC in which SC/ST (Prevention of Atrocities) Act not applied	-	-	-	-	-	-	-	-	4522	5848	3306	62	5627	667	55.0	1453	4203	5430	3242	69	5269	639	45.7	1221
4	Other SLL Crime against STs	-	-	-	-	-	-	-	-	102	162	83	4	149	37	86.0	49	435	444	401	17	434	27	50.9	30
	<b>Total Crimes against STs</b>	<b>6793</b>	<b>9275</b>	<b>4736</b>	<b>289</b>	<b>8964</b>	<b>534</b>	<b>16.4</b>	<b>1100</b>	<b>11451</b>	<b>16267</b>	<b>8589</b>	<b>236</b>	<b>15584</b>	<b>1699</b>	<b>37.9</b>	<b>3076</b>	<b>10914</b>	<b>14436</b>	<b>8050</b>	<b>204</b>	<b>14047</b>	<b>1349</b>	<b>27.6</b>	<b>2265</b>

Source: Crime in India

Note: - data not collected separately.

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**Note: Total crimes includes cases of atrocities ( cases of IPC along with the SC/ST (Prevention of Atrocities) Act) and non-atrocities cases (which includes cases under the Protection of Civil Rights Act, section of IPC without SC/ST (Prevention of Atrocities) Act and cases reported under other Special & Local Laws (SLL))**

**STATE/UT-WISE CASES REGISTERED(CR), PERSONS ARRESTED(PAR), CASES CHARGESHEETED(CS), CASES IN WHICH CHARGESHEET NOT LAID BUT FINAL REPORT SUBMITTED AS TRUE (CASES UNSOLVED) (CUS), PERSONS CHARGESHEETED(PCV), CASES CONVICTED(CV), CONVICTION RATE(CVR) AND PERSONS CONVICTED(PCV) UNDER CRIME (INCLUDING ATROCITIES) AGAINST PERSONS BELONGING TO SCHEDULED CASTES (SCs) DURING 2013-2015**

SL	State/UT	2013								2014								2015							
		CR	PAR	CS	CUS	PCS	CV	CVR	PCV	CR	PAR	CS	CUS	PCS	CV	CVR	PCV	CR	PAR	CS	CUS	PCS	CV	CVR	PCV
1	Andhra Pradesh	3270	4251	1652	316	3919	138	7.6	347	4114	4199	2225	97	3426	147	13.4	271	4415	4615	2292	15	3719	205	18.3	269
2	Arunachal Pradesh	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
3	Assam	8	5	2	43	2	0	0.0	0	2	1	0	7	0	0	-	0	5	4	0	3	0	0	-	0
4	Bihar	6721	10173	4608	695	9650	204	13.1	300	7893	8934	6152	787	8306	101	6.7	221	6438	7682	4665	175	6791	118	16.3	201
5	Chhattisgarh	242	587	297	4	542	75	36.8	132	1066	1368	893	65	1383	143	46.0	183	1028	1409	1034	25	1395	210	44.8	265
6	Goa	12	19	15	1	12	0	0.0	0	17	16	13	1	20	2	100.0	2	13	1	9	3	3	1	9.1	1
7	Gujarat	1190	3061	1110	43	2983	29	2.5	57	1130	2818	1046	21	2774	26	3.4	33	1046	2634	986	15	2689	11	3.1	27
8	Haryana	493	724	353	5	747	48	14.6	84	830	1146	615	22	1071	64	13.1	113	834	1097	613	33	1039	50	15.3	76
9	Himachal Pradesh	148	208	108	1	224	9	16.7	13	122	159	69	0	132	9	19.1	22	95	125	69	0	133	2	3.3	2
10	Jammu & Kashmir	0	0	0	0	0	0	0.0	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	0.0	0
11	Jharkhand	978	624	438	372	649	105	29.8	154	903	942	482	181	577	60	25.9	62	738	714	409	130	515	40	15.2	46
12	Karnataka	2566	5400	2162	75	4668	71	3.5	177	2138	4575	1807	20	4325	46	4.5	85	1987	4687	1537	20	4291	27	3.1	37
13	Kerala	756	557	387	104	597	22	10.8	33	816	784	442	95	691	34	18.3	41	752	606	416	32	585	18	11.7	30
14	Madhya Pradesh	2945	5781	2760	17	5733	767	31.9	1757	4151	7972	4187	4	7934	1586	49.6	2784	4188	7547	4148	4	7614	836	33.1	1448
15	Maharashtra	1678	4965	1303	49	4517	44	6.2	112	1768	4286	1464	20	4332	59	7.5	95	1816	4690	1389	37	4221	64	8.1	169
16	Manipur	1	0	0	0	0	0	-	0	1	1	0	0	0	0	-	0	0	0	0	0	0	0	-	0
17	Meghalaya	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
18	Mizoram	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
19	Nagaland	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
20	Odisha	2592	2996	1741	105	3044	51	4.6	70	2266	3527	2342	46	3507	23	1.9	34	2305	2460	1856	64	2433	57	3.9	114
21	Punjab	126	210	66	2	122	13	17.6	30	123	152	49	3	93	6	11.8	19	147	170	64	2	108	11	32.4	25
22	Rajasthan	6475	4497	2434	13	4492	844	46.5	966	8028	6429	3600	30	6619	806	45.3	1781	6998	5068	3028	75	5446	837	39.6	1636
23	Sikkim	6	7	6	0	7	13	86.7	9	10	10	7	1	9	2	100.0	1	11	15	8	1	8	1	33.3	1
24	Tamil Nadu	1845	3726	1265	112	3073	106	12.5	329	1546	3578	1307	111	3595	88	7.8	181	1782	3868	1370	108	3627	69	5.7	196
25	Telangana	-	-	-	-	-	-	-	-	1694	2653	1046	95	2202	40	8.299	59	1678	1458	1228	55	1517	86	9.5	102
26	Tripura	48	57	48	4	56	0	0.0	0	49	57	32	1	46	0	0.0	0	28	22	18	2	24	3	23.1	4
27	Uttar Pradesh	7078	21836	5336	967	15188	1772	54.1	4113	8075	24980	6132	1197	17951	1846	55.8	4557	8358	26613	6527	1215	20369	2033	57.7	4952
28	Uttarakhand	34	57	22	5	59	22	46.8	35	61	79	40	21	73	8	28.6	8	93	147	62	11	142	22	57.9	54
29	West Bengal	115	200	88	15	141	0	0.0	0	159	249	127	5	192	1	1.8	1	186	162	75	1	147	0	0.0	0
	<b>TOTAL STATE(S)</b>	<b>39327</b>	<b>69941</b>	<b>26201</b>	<b>2948</b>	<b>60425</b>	<b>4333</b>	<b>23.8</b>	<b>8718</b>	<b>46962</b>	<b>78915</b>	<b>34077</b>	<b>2830</b>	<b>69258</b>	<b>5097</b>	<b>28.8</b>	<b>10553</b>	<b>44941</b>	<b>75794</b>	<b>31803</b>	<b>2026</b>	<b>66816</b>	<b>4701</b>	<b>27.7</b>	<b>9655</b>
30	A & N Islands	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
31	Chandigarh	4	2	2	0	2	0	0.0	0	1	4	1	0	3	0	0.0	0	1	0	0	0	0	0	0.0	0
32	D&N Haveli	0	0	0	0	0	0	0.0	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
33	Daman & Diu	1	0	0	1	0	0	-	0	0	0	1	0	0	0	-	0	2	0	0	0	0	0	-	0
34	Delhi UT	55	71	55	3	70	0	0.0	0	87	107	75	0	104	5	13.9	9	54	41	37	2	46	1	9.1	1
35	Lakshadweep	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
36	Puducherry	21	36	12	0	30	1	5.6	1	14	5	9	0	9	0	-	0	5	19	12	0	18	0	-	0
	<b>TOTAL UT(S)</b>	<b>81</b>	<b>109</b>	<b>69</b>	<b>4</b>	<b>102</b>	<b>1</b>	<b>3.1</b>	<b>1</b>	<b>102</b>	<b>116</b>	<b>86</b>	<b>0</b>	<b>116</b>	<b>5</b>	<b>13.5</b>	<b>9</b>	<b>62</b>	<b>60</b>	<b>49</b>	<b>2</b>	<b>64</b>	<b>1</b>	<b>8.3</b>	<b>1</b>
	<b>TOTAL (ALL INDIA)</b>	<b>39408</b>	<b>70050</b>	<b>26270</b>	<b>2952</b>	<b>60527</b>	<b>4334</b>	<b>23.8</b>	<b>8719</b>	<b>47064</b>	<b>79031</b>	<b>34163</b>	<b>2830</b>	<b>69374</b>	<b>5102</b>	<b>28.8</b>	<b>10562</b>	<b>45003</b>	<b>75854</b>	<b>31852</b>	<b>2028</b>	<b>66880</b>	<b>4702</b>	<b>27.6</b>	<b>9656</b>

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

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**Note: Total crimes includes cases of atrocities ( cases of IPC along with the SC/ST (Prevention of Atrocities) Act) and non-atrocities cases (which includes cases under the Protection of Civil Rights Act, section of IPC without SC/ST (Prevention of Atrocities) Act and cases reported under other Special & Local Laws (SLL))**

**STATE/UT-WISE CASES REGISTERED(CR), PERSONS ARRESTED(PAR), CASES CHARGESHEETED(CS), CASES IN WHICH CHARGESHEET NOT LAID BUT FINAL REPORT SUBMITTED AS TRUE (CUS), PERSONS CHARGESHEETED(PCS), CASES CONVICTED(CV), CONVICTION RATE(CVR) AND PERSONS CONVICTED(PCV) UNDER CRIME (INCLUDING ATROCITIES) AGAINST PERSONS BELONGING TO SCHEDULED TRIBES (STs) DURING 2013-2015**

SL	State/UT	2013								2014								2015							
		CR	PAR	CS	CUS	PCS	CV	CVR	PCV	CR	PAR	CS	CUS	PCS	CV	CVR	PCV	CR	PAR	CS	CUS	PCS	CV	CVR	PCV
1	Andhra Pradesh	672	909	421	36	874	18	3.4	26	627	798	336	5	547	12	10.2	23	719	644	339	0	557	6	3.6	11
2	Arunachal Pradesh	1	1	1	0	1	0	-	0	1	1	1	0	1	0	-	0	59	37	24	4	27	0	-	0
3	Assam	0	0	0	43	0	0	0.0	0	1	0	0	4	0	0	-	0	0	0	0	0	0	0	-	0
4	Bihar	91	123	62	23	152	0	0.0	0	77	188	48	13	161	4	10.3	18	14	13	28	0	68	2	10.0	2
5	Chhattisgarh	331	525	340	2	481	69	32.7	199	721	1009	700	7	1050	82	29.4	109	1518	1944	1445	29	1995	253	41.9	287
6	Goa	10	1	1	0	0	0	0.0	0	6	5	7	2	7	0	-	0	8	4	6	1	7	0	0.0	0
7	Gujarat	224	467	220	2	462	8	5.0	23	229	514	210	6	529	3	1.8	5	256	724	234	4	698	3	4.5	6
8	Haryana	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
9	Himachal Pradesh	2	1	1	0	1	0	-	0	3	16	2	0	10	0	0.0	0	6	7	4	0	10	0	-	0
10	Jammu & Kashmir	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
11	Jharkhand	396	282	186	91	324	52	33.5	83	432	470	282	93	416	36	32.4	39	269	386	183	65	298	25	18.4	30
12	Karnataka	535	1160	407	25	1004	4	1.8	17	487	1205	456	2	1122	11	6.5	13	415	843	312	4	836	5	3.4	9
13	Kerala	135	142	94	11	153	7	8.8	12	135	143	96	11	119	6	16.7	6	176	170	100	3	143	3	4.9	4
14	Madhya Pradesh	1296	2146	1231	5	2122	310	28.6	629	2279	3743	2222	3	3752	774	47.6	1229	1531	2693	1543	0	2705	323	23.0	475
15	Maharashtra	415	887	311	4	819	11	5.6	21	443	941	400	10	883	12	6.0	15	483	998	350	8	869	25	11.7	59
16	Manipur	2	1	2	0	2	1	100.0	4	2	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
17	Meghalaya	0	0	0	0	0	0	-	0	1	3	0	0	3	0	-	0	0	0	0	0	0	0	-	0
18	Mizoram	0	0	0	0	0	0	-	0	1	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
19	Nagaland	18	14	4	1	7	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
20	Odisha	791	1047	680	26	1100	28	7.3	36	1259	1472	1035	30	1431	18	6.9	26	1387	1564	1087	19	1488	33	6.0	43
21	Punjab	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
22	Rajasthan	1651	1168	613	2	1168	10	19.2	20	3952	4261	2219	29	4260	716	62.0	1527	3207	3418	1740	44	3431	607	52.3	1252
23	Sikkim	17	20	17	0	20	7	46.7	8	10	27	9	1	26	1	10.0	11	4	4	4	0	4	2	66.7	2
24	Tamil Nadu	23	59	12	1	27	1	14.3	2	18	24	20	1	45	0	0.0	0	30	38	28	1	42	0	0.0	0
25	Telangana									569	1161	369	12	961	13	5.3	26	698	789	553	10	722	52	20.0	65
26	Tripura	24	34	33	1	34	0	0.0	0	18	30	19	0	30	2	33.3	2	7	9	6	1	11	2	10.0	3
27	Uttar Pradesh	25	59	22	1	52	4	40.0	16	24	35	18	5	36	6	46.2	23	6	9	8	0	12	7	63.6	16
28	Uttarakhand	2	2	2	1	2	0	-	0	1	2	1	0	2	0	0.0	0	6	2	2	1	2	1	100.0	1
29	West Bengal	122	222	70	11	149	1	8.3	1	141	193	133	0	181	3	13.0	4	109	122	46	9	92	0	0.0	0
	<b>TOTAL STATE(S)</b>	<b>6783</b>	<b>9270</b>	<b>4730</b>	<b>286</b>	<b>8954</b>	<b>531</b>	<b>16.4</b>	<b>1097</b>	<b>11437</b>	<b>16241</b>	<b>8583</b>	<b>234</b>	<b>15572</b>	<b>1699</b>	<b>37.9</b>	<b>3076</b>	<b>10908</b>	<b>14418</b>	<b>8042</b>	<b>203</b>	<b>14017</b>	<b>1349</b>	<b>27.6</b>	<b>2265</b>
30	A & N Islands	2	4	5	1	6	3	100.0	3	7	22	3	0	10	0	-	0	3	16	6	1	26	0	-	0
31	Chandigarh	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
32	D&N Haveli	7	1	1	1	4	0	0.0	0	3	1	0	2	0	0	0.0	0	3	2	1	0	3	0	-	0
33	Daman & Diu	1	0	0	1	0	0	-	0	0	0	1	0	0	0	-	0	0	0	0	0	0	0	-	0
34	Delhi UT	0	0	0	0	0	0	-	0	2	2	1	0	1	0	-	0	0	0	1	0	1	0	0.0	0
35	Lakshadweep	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0
36	Puducherry	0	0	0	0	0	0	-	0	2	1	1	0	1	0	-	0	0	0	0	0	0	0	-	0
	<b>TOTAL UT(S)</b>	<b>10</b>	<b>5</b>	<b>6</b>	<b>3</b>	<b>10</b>	<b>3</b>	<b>75.0</b>	<b>3</b>	<b>14</b>	<b>26</b>	<b>6</b>	<b>2</b>	<b>12</b>	<b>0</b>	<b>0.0</b>	<b>0</b>	<b>6</b>	<b>18</b>	<b>8</b>	<b>1</b>	<b>30</b>	<b>0</b>	<b>0.0</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>6793</b>	<b>9275</b>	<b>4736</b>	<b>289</b>	<b>8964</b>	<b>534</b>	<b>16.4</b>	<b>1100</b>	<b>11451</b>	<b>16267</b>	<b>8589</b>	<b>236</b>	<b>15584</b>	<b>1699</b>	<b>37.9</b>	<b>3076</b>	<b>10914</b>	<b>14436</b>	<b>8050</b>	<b>204</b>	<b>14047</b>	<b>1349</b>	<b>27.6</b>	<b>2265</b>

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

**Note: Total crimes includes cases of atrocities ( cases of IPC along with the SC/ST (Prevention of Atrocities) Act) and non-atrocities cases (which includes cases under the Protection of Civil Rights Act, section of IPC without SC/ST (Prevention of Atrocities) Act and cases reported under other Special & Local Laws (SLL))**

## State/UT-wise &amp; gender-wise number of victims under crimes against persons belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs) during 2014-2015

SL	State/UT	Crime against persons belonging to Scheduled Caste (SCs)								Crime against persons belonging to Scheduled Tribes (STs)							
		2014				2015				2014				2015			
		Male	Female	Transgender	Total	Male	Female	Transgender	Total	Male	Female	Transgender	Total	Male	Female	Transgender	Total
		1	2	3	4 = 1+2+3	5	6	7	8 = 5+6+7	9	10	11	12 = 9+10+11	13	14	15	16 = 13+14+15
1	Andhra Pradesh	2884	1337	0	4221	2998	1457	0	4455	398	242	0	640	453	284	0	737
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	1	0	1	45	17	0	62
3	Assam	1	3	0	4	3	2	0	5	0	3	0	3	0	0	0	0
4	Bihar	8021	266	0	8287	6116	587	0	6703	202	87	0	289	9	5	0	14
5	Chhattisgarh	649	423	0	1072	655	382	0	1037	304	435	0	739	870	656	0	1526
6	Goa	17	7	0	24	13	0	0	13	12	1	0	13	8	2	0	10
7	Gujarat	966	302	0	1268	861	250	0	1111	146	115	0	261	174	110	0	284
8	Haryana	508	349	0	857	521	330	0	851	0	0	0	0	0	0	0	0
9	Himachal Pradesh	74	48	0	122	57	38	0	95	6	2	0	8	6	0	0	6
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	792	151	0	943	667	94	0	761	360	125	0	485	275	36	0	311
12	Karnataka	1851	517	0	2368	1707	598	0	2305	480	120	0	600	349	122	0	471
13	Kerala	493	336	0	829	494	271	0	765	46	90	0	136	91	85	0	176
14	Madhya Pradesh	2739	1632	0	4371	2664	1704	0	4368	783	1541	0	2324	618	939	0	1557
15	Maharashtra	1152	803	1	1956	1104	919	0	2023	219	255	0	474	206	312	0	518
16	Manipur	0	1	0	1	0	0	0	0	4	1	0	5	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	1	0	0	1	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	1	0	0	1	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	1861	568	0	2429	1897	517	0	2414	1012	489	0	1501	978	503	0	1481
21	Punjab	78	46	0	124	103	47	0	150	0	0	0	0	0	0	0	0
22	Rajasthan	6730	1523	0	8253	5911	1163	0	7074	3161	1068	0	4229	2511	787	0	3298
23	Sikkim	3	9	0	12	7	6	0	13	7	4	0	11	2	2	0	4
24	Tamil Nadu	1426	330	0	1756	1603	408	0	2011	54	0	0	54	44	23	0	67
25	Telangana	1284	433	0	1717	1174	530	0	1704	432	148	0	580	500	218	0	718
26	Tripura	39	12	0	51	12	16	0	28	0	19	0	19	3	4	0	7
27	Uttar Pradesh	6475	1769	0	8244	6505	1955	0	8460	18	6	0	24	3	3	0	6
28	Uttarakhand	55	10	0	65	69	24	0	93	2	0	0	2	2	5	0	7
29	West Bengal	125	41	0	166	139	57	0	196	76	75	0	151	80	41	0	121
	<b>TOTAL STATE(S)</b>	<b>38223</b>	<b>10916</b>	<b>1</b>	<b>49140</b>	<b>35280</b>	<b>11355</b>	<b>0</b>	<b>46635</b>	<b>7724</b>	<b>4827</b>	<b>0</b>	<b>12551</b>	<b>7227</b>	<b>4154</b>	<b>0</b>	<b>11381</b>
30	A & N Islands	0	0	0	0	0	0	0	0	17	7	0	24	3	0	0	3
31	Chandigarh	1	0	0	1	1	0	0	1	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	3	0	0	3	3	0	0	3
33	Daman & Diu	0	0	0	0	0	4	0	4	0	0	0	0	0	0	0	0
34	Delhi UT	53	34	0	87	47	22	0	69	1	1	0	2	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	14	0	0	14	5	2	0	7	1	1	0	2	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>68</b>	<b>34</b>	<b>0</b>	<b>102</b>	<b>53</b>	<b>28</b>	<b>0</b>	<b>81</b>	<b>22</b>	<b>9</b>	<b>0</b>	<b>31</b>	<b>6</b>	<b>0</b>	<b>0</b>	<b>6</b>
	<b>TOTAL (ALL INDIA)</b>	<b>38291</b>	<b>10950</b>	<b>1</b>	<b>49242</b>	<b>35333</b>	<b>11383</b>	<b>0</b>	<b>46716</b>	<b>7746</b>	<b>4836</b>	<b>0</b>	<b>12582</b>	<b>7233</b>	<b>4154</b>	<b>0</b>	<b>11387</b>



**State/UT-wise cases pending for trial under atrocities against persons belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs) at the end of 2015**

SL	State/UT	Cases pending for trial against persons belonging to Scheduled Castes (SCs)	Cases pending for trial against persons belonging to Scheduled Tribes (STs)
1	Andhra Pradesh	2387	445
2	Arunachal Pradesh	0	12
3	Assam	1	0
4	Bihar	22522	247
5	Chhattisgarh	1104	1174
6	Goa	30	12
7	Gujarat	6543	1603
8	Haryana	523	0
9	Himachal Pradesh	240	9
10	Jammu & Kashmir	0	0
11	Jharkhand	1285	678
12	Karnataka	5735	1133
13	Kerala	1800	428
14	Madhya Pradesh	11614	4049
15	Maharashtra	7163	2124
16	Manipur	0	1
17	Meghalaya	0	0
18	Mizoram	0	0
19	Nagaland	0	0
20	Odisha	6538	2487
21	Punjab	170	0
22	Rajasthan	11420	2704
23	Sikkim	2	0
24	Tamil Nadu	4059	57
25	Telangana	1735	500
26	Tripura	0	1
27	Uttar Pradesh	27928	103
28	Uttarakhand	114	3
29	West Bengal	308	301
	<b>TOTAL STATE(S)</b>	<b>113221</b>	<b>18071</b>
30	A & N Islands	0	30
31	Chandigarh	2	0
32	D&N Haveli	4	16
33	Daman & Diu	0	0
34	Delhi UT	164	7
35	Lakshadweep	0	0
36	Puducherry	2	0
	<b>TOTAL UT(S)</b>	<b>172</b>	<b>53</b>
	<b>TOTAL (ALL INDIA)</b>	<b>113393</b>	<b>18124</b>

Source: Crime in India

Note: \*Atrocities includes Murder (Section 302 IPC), Attempt to commit Murder (Section 307 IPC), Rape (Section 376 IPC), Attempt to commit Rape (Section 376/511 IPC), Assault on women (SC) with intent to outrage her Modesty (Section 354 IPC), Insult to the Modesty of women (SC) (Section 509 IPC), Kidnapping & Abduction (Section 363,364,364A, 365, 366, 367, 368 & 369 IPC), Dacoity (Section 395,396, 397 & 398 IPC), Robbery (Section 392 to 394, 397 & 398 IPC), Arson (Section 435, 436 & 438 IPC), Grievous Hurt (325,326,326A & 326 B IPC), Riots (Sections 147-151 & 153A\* IPC ), Other IPC crimes and the SC / ST (Prevention of Atrocities) Act, 1989

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